

F. No. J-11017/6/2020-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 19th August, 2020

ORDER

The President is pleased to **engage** following two Advocates for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF DELHI

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
Senior Panel Counsel			
1.	Murari Gupta	330, Lawyers Chambers, Delhi High Court, Sher Shah Road, New Delhi-110003. Mob: 9871146662 Tel. 011-42546565 Email: mkg.dbg@gmail.com	D/808/1997
Government Pleader			
2.	Udit Chauhan	A1/503, Milan Vihar Apartments, I.P. Extension, Delhi-110092 Mob: 9958786148 Email: udit.chauhan92@gmail.com	D/1442/2015

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi-110014
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Both the panel counsel as mentioned herein above.
6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. For uploading on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

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